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Title : Need to confer Indian Citizenship on nearly 500 Malayalee Muslims in Kerala facing threat of deportation to Pakistan.

SHRI M.P. VEERENDRA KUMAR (CALICUT): Nearly 500 Malayalee Muslims in Kerala are under threat of deportation to Pakistan. They live in perpetual fear to law, having to present themselves before the police periodically, and subjected to summons at any time, even though they were born in Kerala.

They are treated as Pakistani nationals because they were making a living in Pakistan during partition. Family ties made them return to Kerala, after partition for which they were issued Pakistani passports. Since they are holding Pakistani passports India is not ready to recognise them as Indian nationals and they have been treated as Pakistanis staying over on visa facility.

As long as they are considered Pakistani nationals, they can be deported at any time. On several occasions, many of them were summoned and deported to Pakistan, causing humiliation and immense sorrow to them and their families. Pathetic aspect of the whole issue is that all of them are aged and some of them are ailing. Since their entire family ties are in Kerala nobody is there in Pakistan to take care of them.

The UPA Government has embarked on rapprochement with Pakistan and at the same time, our own countrymen are facing deportation. I urge the government to show similar magnanimity to our own people and take urgent step to recognise them as Indian nationals.

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THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, may I make a small submission. I sincerely appreciate the feelings of hon. Members from Tamil Nadu and the entire South and their desire for a detailed reply from the Government of India in this matter. As I already submitted, our distinguished Minister of Commerce and Industry, Shri Kamal Nath, would have to go to Hong Kong tomorrow for an important meeting and all hon. leaders in both Houses have agreed, before the Chairman of the Rajya Sabha and the Speaker of the Lok Sabha, that this matter should be listed today and disposed of in both Houses. Therefore, my appeal is that let the hon. Minister of Commerce and Industry first hear the views of hon. Members and give his reply [\[r33\]](#).

After his reply, he will go to the Rajya Sabha. Then, the hon. Minister, Shri Shriprakash Jaiswal can give the detailed reply on the issue of floods. *...(Interruptions)* Please hear me first. Why I am telling this to you is because there is going to be a full-fledged discussion on the Disaster Management Bill soon in this House. *...(Interruptions)* You are welcome to do it. *...(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Dasmunsi, it has already been decided.

*...(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI: If there are any clarifications to be sought from the Minister on that issue, you are welcome to do that. *...(Interruptions)* I support that. *...(Interruptions)*